

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-79 & 80 of 2014 in
DFR No. 1066 of 2013**

Dated : 11th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Hubli Electricity Supply Co. Ltd. ... Appellant(s)

Versus

**Shree Doodhganga Kirshna Sahakari Sakkare
Karkhane Niyamith & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. H.Chandra Sekhar

ORDER

**IA-79 & 80 of 2014
(Appls. for condonation of delay)**

Issue notice to the Respondents returnable on 04.03.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **04.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt